

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-967/2013

New Delhi, this the 23rd day of January, 2017.

Hon'ble Mr. Shekhar Agarwal, Member (A)

Hon'ble Mr. Raj Vir Sharma, Member (J)

Kiran Gupta,
W/o Sh. Amit Bansal,
205, Old Housing Board Colony,
Near Shannai Banquet Hall,
Bhiwani, Haryana.

...

Applicant

Versus

1. The Union of India,
Represented by:
The Director General, Department of Posts,
(Department Examination Section),
Dak Bhawan, Sansad Marg,
New Delhi-110116.

2. The Chief Post Master General,
Haryana circle,
Ambala 133001.

3. The Superintendent of Post Offices,
Bhiwani Division, Head Post Office,
Bhiwani Haryana.

...

Respondents

(by Advocate : Sh. K.R. Sachdeva)

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

None for the applicant. It is seen that on the last date also applicant was not present. It therefore appears that the applicant is not interested in pursuing this OA any further. Accordingly, the same is dismissed for default of appearance and non-prosecution.

**(Raj Vir Sharma)
Member (J)**

**(Shekhar Agarwal)
Member (A)**